

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1387
ANSWERED ON:05.03.2010
MEDICAL EQUIPMENT
Jeyadural Shri S. R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the 90 per cent of the Medical Equipment being used in India are imported from developed countries; and
(b) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

(a) & (b): 'Medical equipments' are not regulated under the provisions of the Drugs and Cosmetics Act, 1940 and the Drugs and Cosmetics Rules, 1945 made thereunder by the Central Drugs Standard Control Organisation (CDSCO). However, 14 'medical devices' are regulated under the provisions of the Drugs and Cosmetics Act, 1940 by the CDSCO. As per a report published in the Express Pharma, a fortnightly web based journal for pharma professionals, the Indian market for medical equipments is valued at around US\$1908 million in 2009. About 75% of the medical devices market comes from import.